

- (v) Regular patrolling by the field staff in the vulnerable areas to reduce the conflict.
- (vi) Co-ordination with Railways for reducing Human- Elephant and Human Lion Conflict.
- (vii) Ministry has recently, raised the *Ex-gratia* rates in connection with *wildlife* depredation on 9th February, 2018. The enhanced compensation amounts are as follows:-

Sl. No.	Nature of damage caused by wild animals	Amount of ex-gratia relief
1.	Death or permanent incapacitation	₹ 5,00,000/-
2.	Grievous injury	₹ 2,00,000/-
3.	Minor injury	Cost of treatment up to ₹ 25000/-per person
4.	Loss of property/crops	State/UT Governments may adhere to the cost norms prescribed them.

- (d) As seen from (a) and (b), the number of all the three species has increased.

#### **OCEMS data**

2433. SHRI DEREK O'BRIEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether air pollution levels of PM 2.5, NO<sub>x</sub>, SO<sub>x</sub> and CO, recorded since 2017, by each of the Online Continuous Emission Monitoring Systems (OCEMS) installed was too 'voluminous' and is available with the Central Pollution Control Board (CPCB), if so, whether CPCB data is also available to the public and if so, the details thereof;

(b) if not, whether Ministry plans to direct the CPCB to release this data to the public at once; and

(c) the manner in which the general public can access this data about the quality of air?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (c) The CPCB captures data pertaining to 17 categories of industries in the Online Continuous Emission Monitoring Systems (OCEMS). The data is voluminous since the system captures data in every 15 minutes interval. OCEMS data is available in public domain through various websites of SPCBs. The URL link to the same is also available at CPCB Website at <https://cpcb.nic.in>.

### **Plantation of fruit bearing trees**

†2434. SHRI RAMKUMAR VERMA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is promoting the plantation of fruit bearing or pulp and paper giving trees in forests;
- (b) if so, the details and the numbers of such trees planted in the forests of Rajasthan; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) Meeting the requirement of fuel-wood, fodder, minor forest produce including fruits and small timber of the rural and tribal population is one of the objectives of the National Forest Policy 1988. Ministry of Environment, Forest and Climate Change (MOEF&CC) is implementing two major afforestation schemes namely National Afforestation Programme (NAP) for tree plantation in degraded forests and National Mission for a Green India (GIM) for plantation on landscape basis. The schemes are being implemented with active involvement of the local people. The plantation species are selected on the basis of ecological conditions, other local factors and the needs of the local people. Native forest species are encouraged for plantation in the forest areas giving importance to trees with multiple uses including fruit bearing trees. Besides Compensatory Afforestation Fund Rules, 2018 also contain provisions for taking up assisted natural regeneration, artificial regeneration and silvicultural operations in forest in order to improve and expand forest and tree cover.

---

†Original notice of the question was received in Hindi.